

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP(IB) No.19/7/HDB/2021

AND

IA(IBC) 1192/2024 in CP(IB) No.19/7/HDB/2021

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Financial Creditor

AND

M/s. SVSVS Projects Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1192/2024

Learned Counsel Mr G Bhupesh, for Applicant present physically.

Learned Counsel Ms Aishwarya, for Respondent No.2 present through Video Conference.

Proof of service filed, however learned counsel Ms Aishwarya present through Video Conference and prayed that she would be filing counter on behalf of Respondent No.2/Liquidator instantly representing Respondent No.1 as well.

For hearing, matter adjourned to 16.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)